

Shri Kelappan: May I know the reason for fixing this rate and date?

Shri A. C. Guha: That was due to the devaluation.

Shri A. N. Vidyalankar: Is it not the Government view that by getting these security holdings declared, it would become easier for Government to check the smuggling?

Shri A. C. Guha: That is a matter of opinion.

Sardar Hukam Singh: Have any holders volunteered to get this exchange at the official rate and represented to the Government that they can bring 144 for 100?

Shri A. C. Guha: I would like to have notice. If the hon. Member has any definite information, he can pass it on.

Shri Kelappan: Arising out of this, is the rule about the date and rate applicable to those who have got transfer of securities after that date?

Shri A. C. Guha: As I have already stated after a certain date, the holders of those securities will have to prove their *bona fides*.

GRANTS TO SPORTS ORGANISATIONS

*1688. **Shri V. P. Nayar:** Will the Minister of Education be pleased to refer to the reply to the supplementaries on Starred Question No. 103 asked on the 7th November, 1952 and state whether any decision has now been taken regarding the channel through which Government grants to sports organisations are to be spent?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): The Advisory Board of Physical Education were asked to consider this matter and their resolution is now under examination.

Shri V. P. Nayar: May I know what percentage of such grants made by Government are spent on actual training in sports and games?

Shri K. D. Malaviya: I have no information on the subject.

Shri V. P. Nayar: May I know whether there is any person to advise Government on problems in sports and games and if so, what is the position in respect of grants made by Government?

Shri K. D. Malaviya: The Advisory Board is there on which one of our Secretaries is represented. He is the Chairman of the Committee. He acts almost as a Liaison Officer between the Government and the Board.

Shrimati Tarkeshwari Sinha: Is it a fact that the Government of India

had agreed to the suggestion of the West Bengal Pradesh Sports Committee to take over the management of the sports from sports organisations and bring them under the Central control? If so, whether the Government intend to create a separate department for this?

Shri K. D. Malaviya: Government have no information on this specific matter.

Shrimati Tarkeshwari Sinha: Do the Government agree to contradict the report that appeared in the *Statesman* of 10th April that Government has agreed to the proposal to take over sports from the sports organisations?

Shri K. D. Malaviya: Government will make enquiries.

सेठ अबल सिंह : क्या माननीय मंत्री बतलाने की कृपा करेंगे कि कौन कौन से स्पोर्ट्स हैं जिन को गवर्नमेंट ग्रांट देती है ?

श्री के० डी० मालवीय : इस की बहुत लम्बी फेहरिस्त है जो कि इस वक्त मेरे पास नहीं है ।

श्री बसल : उस में कबड्डी शामिल है या नहीं ?

Shri V. P. Nayar: Are Government aware that certain sports organisations receiving grants from Government regularly are monopolised by certain persons while in others which receive similar grants, there is considerable bickering in the controlling body?

Shri K. D. Malaviya: I do not know anything about it. If what the hon. Member says is correct, it is not a very desirable thing.

Shri K. G. Deshmukh: What is the amount of grants made by Government towards the sports organisations last year?

Shri K. D. Malaviya: I have not got the figures for last year.

NEPAL-INDIAN RUPEE EXCHANGE RATE

*1690. **Shri L. N. Mishra:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there has been some steep rise in Nepal-Indian rupee exchange rate, of late; and

(b) if so, what are the reasons for the same?

The Parliamentary Secretary to the Minister of Finance (Shri B. B. Bhagat): (a) Recently, there has